

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

39. Company Petition/17/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2024**

NAME OF THE PARTIES:- Softech Controls Private Limited
Vs.
Registrar of Companies

Section: 441 of Companies Act, 2013

ORDER

Counsel, Sneha Shukla appeared for the Petitioner Company No. 1 to

3. List this matter on **01.07.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)